

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.206/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Sandeep Steel
V/s.
Valecha Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
41	Arti Yadav, i/b Anil Agarwal.	Associate	

In High Court 101 application is pending,
the ~~para~~ petition can transfer to
high court. So we seeking date.
Adjourned to 24/Nov.

ORDER

T.C.P. No. 206/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives both the sides are present.
2. Adjourned to **24.11.2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 13.10.2017

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Sd/-/

M.K. SHRAWAT
Member (Judicial)

